



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP ADDITIONAL HEARING CAUSE LIST DATED 05-09-2022 TO 30-09-2022(RELATING TO DIVISION BENCH-I) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
36	WP(C)/211/2021 FIXED	THE UNION OF INDIA AND 3 ORS Versus NIRANJAN KUMAR DEORI	MR S CHAKRABORTY	MR N M HAZARIKA
37	Mat.App./28/2022 FIXED	PRATIMA MORANG Versus PRAKASH GOWALA	MR. P DEKA MR. A CHETIA MR R HOQUE	MS. S KANUNGOE (R-1) MS. J CHETTRY (R-1)
	WITH I.A.(Civil)/2697/2022 in Mat.App./28/2022	PRATIMA MORANG Versus PRAKASH GOWALA	MR. P DEKA MR. A CHETIA MR R HOQUE	MS. S KANUNGOE (R-1) MS. J CHETTRY (R-1)
38	WA/64/2022 FIXED	SAURAV JYOTI BARUAH Versus OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS.	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA MR N ANIX SINGH
39	WA/142/2022 FIXED	SHARDA LUNKAR Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR H GUPTA ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022
19)	MR J DAS	13-09-2022	To	13-09-2022
20)	MR. A SARMA	21-09-2022	To	29-09-2022
21)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CrI.A./85/2022 BY SLIP	SAIDUL ALAM Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. R K D CHOUDHURY, SC, NIA(R 1) SC, NIA MS. S. JAHAN,ADDL PP,ASSAM(R 2)

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022
19)	MR J DAS	13-09-2022	To	13-09-2022
20)	MR. A SARMA	21-09-2022	To	29-09-2022
21)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	WP(C)/5979/2022 B/O	CHINADI HIGH SCHOOL Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR N Z CHOUDHURY	SC, SEC. EDU. GA, ASSAM
45	WP(C)/5996/2022 B/O	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	SC, SEC. EDU. SC, FINANCE
ADMISSION				
46	WP(C)/2389/2019 FIXED	MOHIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F A LASKAR MR. D H MOZUMDER	SC, HIGHER EDU MR. S UKTAR (R4,R5) MR. S RAHMAN (R4,R5) SC, FINANCE
WITH				
47	WP(C)/5358/2019	SHAHIDULLAH HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. S N ADHYAPAK MS. B DAS	SC, HIGHER EDUCATION DEPARTMENT, ASSAM.

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022

13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022
19)	MR J DAS	13-09-2022	To	13-09-2022
20)	MR. A SARMA	21-09-2022	To	29-09-2022
21)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
24	WP(C)/1867/2022 PART-HEARD, FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MR. N J KHATANIAR	MR. P K GOSWAMI (R-6) GA, ASSAM R SARMAH (R-6) MR H K NATH (R-6) MR J BORAH (R-6) SC, WPT AND BC
ORDERS				
25	I.A.(Civil)/2597/2022 FIXED in WP(C)/5058/2022 WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS. CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. U K NAIR MR H K DAS MR. U PATHAK	GA, ASSAM SC, EXCISE DEPTT. SC, EXCISE DEPTT.
26	I.A.(Civil)/2811/2022 B/O in WP(C)/3113/2021 WITH WP(C)/3113/2021	DIPON NARZARY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS. DIPON NARZARY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER MR F Z MAZUMDER	GA, ASSAM GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022

8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022
19)	MR J DAS	13-09-2022	To	13-09-2022
20)	MR. A SARMA	21-09-2022	To	29-09-2022
21)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 38), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
65	WP(C)/6012/2022 B/O	JITUMONI BORO Versus THE STATE OF ASSAM AND 14 ORS	MR. SURAJIT DAS MR. P P DAS MR A HALOI	SC, P AND R.D. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022
19)	MR J DAS	13-09-2022	To	13-09-2022
20)	MR. A SARMA	21-09-2022	To	29-09-2022
21)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.A. MATTERS, ITEM NOS.1-42) AND (CRL.PET. MATTERS, ITEM NOS. 1-30)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

47	I.A.(CrI.)/537/2022 CRL.PET. 894/2022(D/O), B/O in CrI.Pet./894/2022	PARIMAL SEAL Versus THE STATE OF ASSAM	MR. S K GHOSH MS F AHMED	PP, ASSAM
----	--	---	-----------------------------	-----------

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022
19)	MR J DAS	13-09-2022	To	13-09-2022
20)	MR. A SARMA	21-09-2022	To	29-09-2022
21)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
43	Bail Appln./2199/2022 B/O	DULAL KARMAKAR Versus THE STATE OF ASSAM	MR. N HOQUE MR H GUPTA	PP, ASSAM
<u>MOTION (BA)</u>				
44	Bail Appln./2267/2022 FIXED	JONY ALI Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
45	Bail Appln./2317/2022 B/O	AYUB ALI Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
<u>MOTION</u>				
46	AB/2684/2022 B/O	AZAD HUSSAIN LASHKAR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
47	Bail Appln./1988/2022 FIXED	SAJAL CHAKRABORTY @ JADU AND ANR. Versus UNION OF INDIA	MR. M BISWAS MS M DAS MS S KAKATI	SC, NCB
<u>ORDERS</u>				
48	CrI.Pet./458/2020 WITH LCR 2 FILES, B/O	JITUMONI DEKA Versus CHITRA BORDOLOI AND 2 ORS.	MR A SHARMA	PP, ASSAM (R3)
49	CrI.A./128/2021 B/O	FALU ALI @ RAJEN Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
	WITH I.A.(CrI.)/301/2021 in CrI.A./128/2021	FALU ALI @ RAJEN Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022
19)	MR J DAS	13-09-2022	To	13-09-2022
20)	MR. A SARMA	21-09-2022	To	29-09-2022
21)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 71 TO 128), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:20 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
21	WP(C)/6979/2015 AT 10:30 AM	SHARDA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.K BHATTACHARJEE MR.P C DAS MS.M BHATTACHARJEE MR.P DEKA MR.A CHETIA MR.R JAIN MR.B HAZARIKA	MR.M K CHOUDHURY GA, ASSAM MR.K K BHATRAR-5 MR.R K BHATRA(R-5) MR. D NATH, SR. ADVOCATE, ASSAM MS.P HUJURI(R-5) MRP BHARDWAJ(R-6) SC, REVENUE SC, I O C
	WITH I.A.(Civil)/610/2021 in WP(C)/6979/2015	SHARDA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR.A CHETIA	MR.M K CHOUDHURY GA, ASSAM MS P HUJURI SC, REVENUE SC, I O C
22	WP(C)/5956/2016	DEEPAK DAMANI and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR B SHARMA MR.P BORAH MS.A AGARWAL	MR.G N SAHEWALLA(Sr.Adv.)(R-8) GA, ASSAM MS.R JAIN(R-8) MR.P DEKA R-8 MR.A CHETIA(R-8) MR P BHARDWAJ(R- 6&7) SC, REVENUE SC, IOC
	WITH I.A.(Civil)/106/2021 in WP(C)/5956/2016	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P BORA	GA, ASSAM SC, REVENUE SC, I O C

23	WP(C)/5468/2019 CAVT. NO.0744/2019 AT 10:30 AM	AFIYA BEGUM LASKAR AND 28 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. M K CHOUDHURY MR M J QUADIR MR. K MIRA	MR H I CHOUDHURY SC, PNRD GA, ASSAM MR. P N GOSWAMI MR. N J KHATANIAR MR. I KALITA MR. K P PATHAK FOR CAVEATOR
	WITH I.A.(Civil)/3495/2019 in WP(C)/5468/2019	SHAMIMA AKHTAR LASKAR Versus AFIYA BEGUM AND 35 ORS	MR. P N GOSWAMI MR. N J KHATANIAR MR. I KALITA MR. K P PATHAK	SC, PNRD GA, ASSAM MR. M J QUADIR MR. H I CHOUDHURY
24	WITH WP(C)/5419/2020	MORIOM BIBI AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR E AHMED MR. R A CHOUDHURY	SC, PNRD GA, ASSAM
		ORDERS		
25	I.A.(Civil)/2262/2022 BY SLIP in WP(C)/2723/2022 WITH WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. SC, ED MR. R SALOI MR J SINGH	
	WITH WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. ASSTT.S.G.I. MR J SINGH MR P DOLEY	
26	WITH WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. C.G.C. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
	WITH I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.
	WITH I.A.(Civil)/2000/2021 in WP(C)/3665/2017	CMJ UNIVERSITY and 3 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022
19)	MR J DAS	13-09-2022	To	13-09-2022
20)	MR. A SARMA	21-09-2022	To	29-09-2022
21)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
24	WP(C)/346/2022 FIXED	NAWAZ SARIF Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM
HEARING				
25	WP(C)/5393/2014 FIXED	ON THE DEATH OF ABDUL MALIK BARBHUIYA, HIS LEGAL HEIRS ABDUL HANNAN BARBHUIYA AND 4 ORS. REP. Versus THE STATE OF ASSAM AND 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.J I BORBHUIYA SC, P H E

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022

18)	MR I HASSAN	12-09-2022	To	16-09-2022
19)	MR J DAS	13-09-2022	To	13-09-2022
20)	MR. A SARMA	21-09-2022	To	29-09-2022
21)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
43	AB/2272/2022 B/O	HAZRAT ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MS S PATAR	PP, ASSAM
<u>MOTION</u>				
44	Crl.Rev.P./459/2022 B/O	NUR ALOM HUSSAIN @ RATUL Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
45	AB/2642/2022 FIXED	TAFIZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
46	AB/2688/2022 B/O	KANGKAN BARUAH AND ANR. Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M SARMA	PP, ASSAM
<u>STAY MATTERS</u>				
47	Crl.Pet./35/2011 FIXED	PRADEEP KHANDELWAL and ANR. Versus THE STATE OF ASSAM	MR.M SARMA MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022
19)	MR J DAS	13-09-2022	To	13-09-2022
20)	MR. A SARMA	21-09-2022	To	29-09-2022
21)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
12	MACApp./688/2022 FIXED	SRI JOSHIA ROCHUNGNUNG S. KHOJOL @ JOSIA ROCHUNG KHAWZAWL @ JOSIA ROUGKHUNG Versus MR. SANJIB DAS AND ANR	MR. M TALUKDAR MR. A SHAKIL	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
13	MACApp./689/2022 FIXED	SRI NABAJIT DAS Versus SRI SANTOSH KAPUR AND 2 ORS	MS. D DEKA	MR. A DUTTA MRS. P M DUTTA
14	MACApp./690/2022 FIXED	SRI CHAMPAK BARMAN Versus THE UNITED INDIA INSURANCE CO. LTD. and ANR	MR S C PANDIT	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MR. B KASHYAP
ORDERS				
15	RFA/73/2019 B/O	SRI CHANDRA MOHAN JHA Versus SRI ALOK GHOSH	MR. R KALITA MS. M K BROWN	MR A K RAI MS. N RAI
	WITH I.A.(Civil)/2400/2019 in RFA/73/2019	SRI CHANDRA MOHAN JHA Versus SRI ALOK GHOSH	MR. R KALITA MS. M K BROWN	
	WITH I.A.(Civil)/2812/2019 in RFA/73/2019	SRI CHANDRA MOHAN JHA Versus SRI ALOK GHOSH	MR R KALITA	
	WITH I.A.(Civil)/2813/2019 in RFA/73/2019	SRI CHANDRA MOHAN JHA Versus SRI ALOK GHOSH	MR R KALITA	

16 I.A.(Civil)/420/2019
FIXED
in MACApp./404/2019

ORIENTAL INSURANCE COMPANY LTD
Versus
MUSSTT RUSHNA BEGUM AND 5 ORS

MS. N MODI
MR SISHIR DUTTA
MR. C SHARMA
MR. SIDHANT DUTTA

MR. B CHAKRAVARTY
MR. M TALUKDAR
MR. U DAS
MR. R GOSWAMI (R6)
MS. M SAIKIA (R6)
MS. P BORTHAKUR (R6)
MR. A SHAKIL
MS THUYEKHRULU

WITH

MACApp./404/2019
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD
Versus
MUSSTT RUSHNA BEGUM AND 5 ORS

17 Review.Pet./98/2022
MFA 14/2022(D/O), FIXED

THE DIRECTOR, ARUNODI APARTMENT
PVT. LTD.
Versus
FATEMA BIBI @ BEWA AND ANR.

MR Z MUKIT
MR. H. BURAGOHAIN
MS A DEVI
MS. H BORAH

MS. R CHOUDHURY
MR N RAHMAN
MS F N ZAMAN

WITH

I.A.(Civil)/2089/2022
in Review.Pet./98/2022

THE DIRECTOR, ARUNODI APARTMENT
PVT. LTD.
Versus
FATEMA BIBI @ BEWA AND ANR.

MR H BURAGOHAIN
MS A DEVI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022
19)	MR J DAS	13-09-2022	To	13-09-2022
20)	MR. A SARMA	21-09-2022	To	29-09-2022
21)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 21

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
20	MACApp./683/2022 FIXED	KUSHAL CH. DEKA Versus KAMAL CH. DEKA AND ANR.	MR. A R AGARWALA	MRS. S ROY (R-2)
	WITH I.A.(Civil)/402/2022 in MACApp./683/2022	KUSHAL CH. DEKA Versus KAMAL CH. DEKA AND ANR.	MR. A R AGARWALA	MRS. S ROY (r-2)
21	MACApp./691/2022 FIXED	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR S C DAS MR P BURAGOHAIN
	WITH I.A.(Civil)/2812/2022 in MACApp./691/2022	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR S C DAS MR P BURAGOHAIN
22	MACApp./692/2022 FIXED	MD GONI MIYA and ANR Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. M A SHEIKH MD.M H CHOUDHURY MR.M RAHMAN MR.M HOSSAIN MS.F INTAZ	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA MS. M CHOUDHURY (R1) MS M GAZLOO (R1)
23	MACApp./693/2022 FIXED	ROHIT CH. CHOUDHURY Versus BIPUL CHOUDHURY AND ANR.	MRS. S ROY MS I DAS	MRS B ACHARYA MR. A ACHARYA (R-2)
HEARING				
24	CRP/94/2018 WITH LCR, FIXED	ON THE DEATH OF PURNIMA HAZARIKA Versus SANGEETA BASUDEV AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. B BORA MR. A BORUA	MR. A C SARMA (R1 & R2) MR. B HALDAR (R1 & R2) MR G BHARADWAJ (R1 & R2)
	WITH CRP/93/2018	TRILOCHAN SINGH ANAND @ TARLOCHAN SINGH @ BALLI Versus SMTI. SANGEETA BASUDEV AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. B BORA MR. A BORUA	MR. A C SARMA (R1 & R2) MR. B HALDAR (R1 & R2) MR G BHARADWAJ (R1 & R2)
26	MACApp./413/2018 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI THANERWAR BARUAH AND 3 ORS	MR. A DUTTA MD. A AHMED	MR. R S MISHRA (R1, R2) MR. P BORDOLOI (R1, R2) MS M NIROLA (R1, R2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
12)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
13)	MS. A VERMA	07-09-2022	To	13-09-2022
14)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
15)	MR. R. ALI	07-09-2022	To	16-09-2022
16)	MR. B SARMAH	09-09-2022	To	14-09-2022
17)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
18)	MR I HASSAN	12-09-2022	To	16-09-2022
19)	MR J DAS	13-09-2022	To	13-09-2022
20)	MR. A SARMA	21-09-2022	To	29-09-2022
21)	MS. B M CHETRI	14-09-2022	To	23-09-2022